

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF EXPENDITURE  
LOK SABHA  
UNSTARRED QUESTION NO. 3966**

**Friday, August 10, 2018/Shravana 19, 1940 (Saka)**

**Subsidy on Aadhaar Card Basis**

**3966. SHRI RAJU SHETTY:**

**Will the Minister of FINANCE be pleased to state:**

- (a) whether the Government is likely to continue paying subsidy only on Aadhaar card basis, if so, the details thereof; and**
- (b) the amount of subsidy disbursed on Aadhaar card basis as on date?**

**ANSWER**

**MINISTER OF STATE FOR FINANCE  
(SHRI P. RADHAKRISHNAN)**

**(a) and (b): Aadhaar card has not been made mandatory for availing Government subsidies. If an Aadhaar number is not assigned to an individual, the individual shall be offered alternate and viable means of identification for delivery of the subsidy, benefit or service. Aadhaar is one of the modes of identification, therefore, the record is not maintained on the basis of Aadhaar number.**

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